


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.24/BB/2018	-	For compliance of office objections raised by Registry	252(3)	M/s Protocol Informatics Pvt Ltd Vs ROC


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
22	<b>Ashok. A. Deshpande</b> 9448634186	<b>Petitioner</b>	

Counsell for Petitioner is present. He has filed compliance memo along with annexures.

Issue notice to the ROC, Karnataka. Registry to prepare the notice. Counsel to collect the notice from the Registry and serve it on the ROC, Karnataka and to file proof of service.

List it on 21.02.2018.

  
MEMBER (T)

  
MEMBER (J)